

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

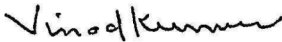
**ORDER**

In pursuance of High Court of Delhi, New Delhi Order No.26/G-  
I/Gaz.IA/DHC/2023 dated 24.05.2023, the cases mentioned in column No.3,  
presently pending in the Courts mentioned in column No.2 are hereby withdrawn  
and assigned to the Court mentioned in Column No.4, for disposal in accordance  
with law, with immediate effect :-

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Ms. Aanchal, ASJ(Spl. FTC)-01	<b>More than 5 to 10 years old cases</b> Sl. No.14, 15, 20, 21, 24, 25, 30, 40 to 43, 47 to 49, 53 to 55, 57, 58, 64, 78 = 21 cases  <b>Less than 5 years old cases</b> Sl. No.90 to 92, 98, 99, 105 to 107, 111 to 114, 118 to 120, 125 to 127, 137 to 139, 162, 163, 173, 174, 195, 196, 214, 215 = 29 cases	Sh. Manish Yadhuvanshi, ASJ(SC-RC)  <b>Total 181 cases</b>
2	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	<b>Less than 5 years old cases</b> Sl. No.43, 44, 48, 49, 52, 53, 55, 56, 60, 61, 63, 64, 69 to 71, 80 to 82, 86 to 88, 93 to 95, 102 to 104, 116 to 118, 122 to 124, 132 to 134, 139 to 141, 144 to 148, 151 to 155, 159 to 162, 166 to 170, 175 to 179 = 63 cases	
3	Ms. Riya Guha, ASJ(FTSC)(RC)-02	<b>More than 5 to 10 years old cases</b> Sl. No.15, 16, 32, 33, 34, 97 to 103, 106, 107 = 14 cases  <b>Less than 5 years old cases</b> Sl. No.17 to 22, 35, 46 to 49, 54, 59 to 61, 72 to 76, 82, 87 to 90, 104, 105, 128 to 131, 141 to 145, 152 to 154, 159, 160, 167 to 170, 178, 179, 195, 196, 198 to 200, 233, 247 = 54 cases	

**Important Note :-**

1. The transferor Court shall send the case files/ records/proceedings **immediately** to the transferee Court a day in advance and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
2. If there is any case connected with the above said cases, the same shall also be sent to the transferee Court alongwith the main case(s).

  
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)

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694/15820-15833

No. \_\_\_\_\_/Cases Transfer/Gaz./PDJ West/2023 Dated, Delhi the \_\_\_\_\_

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The PS to the undersigned.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

*Vinod Kumar*

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)

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